

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 27th January, 2022

No. LJ(B)83/93/285 – In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure 1973 and in the interest of Public Service, the Governor of Meghalaya is pleased to appoint Shri Wankhraw Kupar Kharbuli, MCS, Extra Assistant Commissioner as the Executive Magistrate within West Jaintia Hills District with immediate effect until further orders.

No. LJ(B)83/93/285(A) – In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure 1973 and in the interest of Public Service, the Governor of Meghalaya is pleased to appoint Shri Isagahah Lawrniang, MCS, Extra Assistant Commissioner as the Executive Magistrate within West Jaintia Hills District with immediate effect until further orders.

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(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ(B)83/93/285-B,
Copy to :-

Dated Shillong, the 27th January, 2022

1. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to letter No. GEN/Judl.1/Pt.1/2021/32, dt. 5th January, 2022.
2. The Director, Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. Officers concerned.

By order etc.,



Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

DEO, Law (A) Dept.